

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
Circuit Bench at Nainital (Uttarakhand)**

Item No. 7

**O.A. No.331/854/2017**

Pankaj Negi and others Vs. Prasar Bharti  
M/o Information & Broadcasting & others

**Dt.24.10.2018**

**Hon'ble Mr. Justice Bharat Bhushan, J.M.**  
**Hon'ble Mr. Gokul Chandra Pati, A.M.**

List revised. None present on behalf of the applicant. Shri T.C. Agrawal, learned counsel for the respondents.

The applicant or his counsel was not present even on last occasion. No RA has been filed despite order of this Tribunal dated 24.09.2018. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non-prosecution.

A.M.

J.M.

*pc/-*